

3.	Assam	1.	Upgradation of ANM/ GNM Trg. School to DTC	- 17(Proposed)
		2.	SIHFW	- 1(Proposed)
		3.	RHTC	- 1(Proposed)
	UNFPA			
1.	Maharashtra		District Trg. Team	- 26
2.	Rajasthan	1.	ANM Trg. School	- 10
		2.	LHV Trg. School	- 3
3.	Himachal Pradesh	1.	Rural Health & Family Welfare Trg. Centre	- 1
		2.	Female Health Workers Trg. Centres	- 2
	DANIDA			
1.	Madhya Pradesh Multipurpose Workers (Male)		School	- 2
2.	Tamil Nadu		-	
	ODA			
	Orissa		District Trg. Units	- 2

Basmati Rice

1415. SHRI MOHAN SINGH (DEORIA) : Will the Minister of FOOD be pleased to state :

(a) whether the Government have received complaints that the levy quota of Basmati rice procured for the Central pool has been sold in the open market at cheaper rates in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the quantum of Basmati rice supplied by Uttar Pradesh in the Central pool during 1994-95 and 1995-96, separately and the quantum of Basmati rice supplied to the Uttar Pradesh during this period?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) Basmati rice is not procured for Central Pool under levy system.

(b) and (c) Do not arise.

[English]

Compulsory Rural Service

1416. SHRI MOHAN RAWALE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Central Council for Health and Family Welfare has resolved that permanent registration of MBBS doctors would be granted only after three years of service in the rural areas;

(b) if so, the details thereof;

(c) the other recommendations of the Council; and

(d) the reaction of the Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF WATER RESOURCES (SHRI A.R. ANTULAY) : (a) and (b) The Central Council of Health and Family Welfare in its conference held in October, 1995 in New Delhi passed Resolutions that rural posting for a specific period be made compulsory and also be made a pre-requisite before admission to Post-graduate courses.

(c) The other resolution inter alia relate to augmentation of the Schemes for Family Welfare, control of communicable and non-communicable diseases and emphasis on upgrading the organisation responsible for food quality and drugs.

(d) All these matters are at various stages of consideration and implementation by the Central and State Governments.